

(3)

OA 480/05

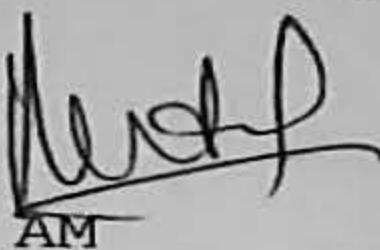
29.09.2005

Hon'ble Mr. K.B.S. Rajan, JM
Hon'ble Mr. A.K. Singh, AM.

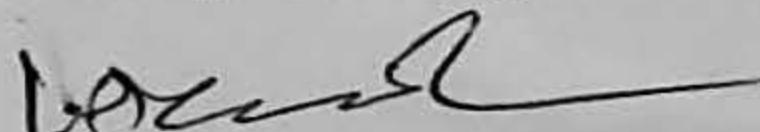
For Applicant - A.K. Srivastava
For Respondents - V.V. Mishra

Applicant claims regular service from 1977 when he was appointed on ad hoc bases. Department has afforded him regular service from 1984.

Issue notice to respondents returnable in six weeks. Rejoinder, if any, may be filed within 2 weeks, thereafter. List before Registrar on 09.12.2005 for completion of pleadings.



AM



JM

on
notices issued
No correction required
so far
settled.

/pc/

2/11/05

Registrar
09/12/05

Seen office deposit
let CA be filed
within two weeks &
RA within two weeks
thereafter. Let CA for
completion of pleadings
on 12/01/06.

Registrar

or
No CA required.

2/11/05